#### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 4334 ANSWERED ON 29/03/2022

#### WORK COMPLETED UNDER MGNREGS

#### 4334. SHRIMATI SANDHYA RAY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the work completed under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), assembly and panchayat-wise;
- (b) the list of the works completed along with the amount paid for the completed works;
- (c) whether construction of cemeteries, churches etc. have taken place at Nagar Panchayat and Panchayat level in the district;
- (d) if so, the details thereof, location-wise;
- (e) whether facilities of light, drinking water, shade, boundary wall, access road and cleanliness is available here or not; and
- (f) if so, the details thereof, assembly-wise?

#### **ANSWER**

### MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment programme. The core objective of the Scheme is to provide not less than 100 days of unskilled manual work as a guaranteed employment in a financial year to every household in rural areas as per demand, resulting in creation of productive assets of prescribed quality and durability.

Mahatma Gandhi NREGS is implementing in 2.69 lakh Gram Panchayats (GPs) of the country. The GP-wise details of works completed and expenditure incurred under Mahatma Gandhi NREGS is available on **www.nrega.nic.in.** 

- (b) State/UT-wise details of works completed and expenditure incurred on completed works under Mahatma Gandhi NREGS in current financial year 2021-22 (as on 24.03.2022) is given at **Annexure-I.**
- (c) to (f) As per Schedule-I of Mahatma Gandhi National Rural Employment Guarantee Act, construction of crematoria at the village or block level is permissible under Mahatma Gandhi NREGS. Construction of church is not permissible under the Scheme. State/UT-wise details of crematoria works completed under Mahatma Gandhi NREGS in financial 2021-22 (as on 24.03.2022) is given at **Annexure-II.**

As per the Schedule-I of the Act, providing all weather rural road connectivity to unconnected village and to connect identified rural production centers to the existing pucca road network and construction of pucca internal roads or streets including side drains and culverts within a village are permissible. State/UT-wise details of completed and ongoing works of rural connectivity under Mahatma Gandhi NREGS in current financial year 2021-22 (as on 24.03.2022) are given at **Annexure-III.** 

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Annexure-I referred in reply to part (b) of Lok Sabha Unstarred Question No. 4334 dated 29.03.2022.

State/UT-wise details of works completed and expenditure incurred on completed works under Mahatma Gandhi NREGS in current financial year 2021-22 (as on 24.03.2022).

Sl. No.	2022). States/UTs	Number of works completed	Expenditure incurred (Rs. In lakh)
1	Andaman and Nicobar	373	238.28
2	Andhra Pradesh	362244	199384.3
3	Arunachal Pradesh	2349	14743.66
4	Assam	114849	35550.7
5	Bihar	1260566	276306
6	Chhattisgarh	207171	100294.36
7	D&N Haveli & Daman & Diu	0	0
8	Goa	132	134.81
9	Gujarat	90111	59831.25
10	Haryana	22193	25230.1
11	Himachal Pradesh	78105	27459.26
12	Jammu And Kashmir	73739	19949.15
13	Jharkhand	492767	95536.07
14	Karnataka	481494	135070.14
15	Kerala	154241	70658.65
16	Ladakh	1061	224.23
17	Lakshadweep	0	0
18	Madhya Pradesh	661128	280628.49
19	Maharashtra	219174	40845.95
20	Manipur	7420	51196.32
21	Meghalaya	10213	9212.69
22	Mizoram	20658	45227.24
23	Nagaland	285	3163.2
24	Odisha	378862	83721.83
25	Puducherry	489	899.15
26	Punjab	44010	43992.63
27	Rajasthan	306356	109082.62
28	Sikkim	3561	1899.92
29	Tamil Nadu	467112	541317.58
30	Telangana	660989	107798.62
31	Tripura	60010	30893.5
32	Uttar Pradesh	887143	156522.54
33	Uttarakhand	35949	8455.95
34	West Bengal	1181143	239524.62
	Total	82,85,897	28,14,993.81

## Annexure-II referred in reply to part (c) to (f) of Lok Sabha Unstarred Question No. 4334 dated 29.03.2022

S No.	State/UT	Number of completed works	
1	Andhra Pradesh	11	
2	Arunachal Pradesh		
3	Assam		
4	Bihar		
5	Chhattisgarh		
6	Gujarat		
7	Haryana		
8	Himachal Pradesh	1	
9	Jammu and Kashmir		
10	Jharkhand		
11	Karnataka		
12	Kerala		
13	Ladakh		
14	Madhya Pradesh	11	
15	Maharashtra		
16	Manipur		
17	Meghalaya		
18	Mizoram		
19	Nagaland		
20	Odisha	1	
21	Punjab		
22	Rajasthan	g	
23	Sikkim		
24	Tamil Nadu		
25	Telangana	18	
26	Tripura		
27	Uttar Pradesh		
28	Uttarakhand		
29	West Bengal	1	
	Total	5,9	

Annexure-III referred in reply to parts (c) to (f) of Lok Sabha Unstarred Question No. 4334 dated 29.03.2022.

State/UT-wise details of completed and ongoing works of rural connectivity under Mahatma Gandhi NREGS in current financial year 2021-22 (as on 24.03.2022).

	tma Gandhi NREGS in current financial	Rural Connectivity		
SI.	State/UT	Number of works	Number of works	
No.		ongoing	completed	
1	Andaman and Nicobar	115	17	
2	Andhra Pradesh	99146	27854	
3	Arunachal Pradesh	1665	626	
4	Assam	10204	1756	
5	Bihar	91497	40035	
6	Chhattisgarh	9383	2771	
7	Dadra & Nagar Haveli & Daman & Diu	0	C	
8	Goa	107	16	
9	Gujarat	13849	5592	
10	Haryana	6075	4377	
11	Himachal Pradesh	28346	10052	
12	Jammu and Kashmir	94048	19482	
13	Jharkhand	9596	1395	
14	Karnataka	73454	17247	
15	Kerala	28516	9428	
16	Ladakh	2652	194	
17	Lakshadweep	5	C	
18	Madhya Pradesh	54160	30725	
19	Maharashtra	13347	3956	
20	Manipur	5165	1581	
21	Meghalaya	17522	1841	
22	Mizoram	635	1382	
23	Nagaland	2688	51	
24	Odisha	59324	14521	
25	Puducherry	69	10	
26	Punjab	31507	11925	
27	Rajasthan	77185	13842	
28	Sikkim	648		
29	Tamil Nadu	21093	11647	
30	Telangana	84812	21293	
31	Tripura	4440	3111	
32	Uttar Pradesh	189804	35097	
33	Uttarakhand	14981	3712	
34	West Bengal	108795		
	Total	11,54,833		

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